

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 84 OF 2018 &
IA NO. 419 OF 2018**

Dated : 5th December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of :

**The Tata Power Company Limited (Distribution) ...Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabhu S. Patil, Sr. Adv.
Mr. Shri Venkatesh
Mr. Abhishek Munot
Mr. Malcolm Desai
Mr. Geet Ahuja

Counsel for the Respondent(s) : Mr. Varun Pathak
Ms. Nikita Choukse for R-2

Ms. Swapna Seshadri
Ms. Neha Garg
Mr. Ashwin Ramanathan for R-3

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **06.12.2018.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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